

[Print](#)**Defective Case Register from 2025-10-28 to 2025-10-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/43813/2025	ADV.	2025-10-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
2	D-CRLA/32962/2025	JYOTIRMAYA SAHOO	2025-10-28	Page no. not marked on index in SL.No.4(Annexure-1)
3	D-WP(C)/43095/2025	BAIJAYANTI MOHANTY	2025-10-28	page no. 20 not neat.Para 1 to4 filed twice
4	D-CRLMC/33039/2025	SOUBHAGYA KUMAR DASH	2025-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Index.
5	D-CRLMC/33019/2025	BIKASH KARNA	2025-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-WP(C)/43099/2025	BAIJAYANTI MOHANTY	2025-10-28	Page no.21 not neat.
7	D-WP(C)/44109/2025	PRABHU PRASAD MOHANTY	2025-10-28	Page nos 86 105 126 and 147 not neat.
8	D-WP(C)/43376/2025	HARIHAR PANIGRAHI	2025-10-28	Page nos.9 10 11 16 and 18 not neat and legible.2.Name of the petitioner in Index,synopsis, date chart and 5th line of the affidavit does not tally with the cause title.
9	D-MACA/43901/2025	ADAM ALI KHAN	2025-10-28	Period of Delay 1 day 2.statutory deposit not made
10	D-CRLMC/33018/2025	BIKASH KARNA	2025-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-CONTR/32495/2025	SAILABALA JENA	2025-10-28	IT MAY BE REGISTERED AS. CONTC. 2.CAUSE TITLE OF CRLMP NO.704/2025 BE FILED
12	D-WP(C)/43355/2025	KUNAL KUMAR SWAIN	2025-10-28	Page no.44 not fullfledged.
13	D-CONTC/43689/2025	BISHNU PRASAD RATH	2025-10-28	Provision of Law Not correct. sl.no.4 of affidavit not proper
14	D-WP(C)/43538/2025	TUSAR KANTI PRAHARAJ	2025-10-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. As per Index annexures-2 not mentioned.Page marking not proper.
15	D-WA/43804/2025	MANOJA KUMAR KHUNTIA	2025-10-28	date of judgement not correctly furnished in petiton, further SR
16	D-CRLMP/32920/2025	RABI NARAYAN MOHANTY	2025-10-28	PUT UP FOR SR AFTER REDACTING THE NAME OF PETITIONER IN THE ENTIRE BRIEF
17	D-CONTC/43670/2025	ADV.	2025-10-28	As per courts or. dtd.18-1-2021 , postal receipt to be filed and S.R. will be made there after.
18	D-CRLA/32985/2025	MANOJ KUMAR MALLICK	2025-10-28	Code Wrongly indicated 2. Undertaking for filing of English translation of odia document

				not filed
19	D-WP(C)/43536/2025	AGASTI KANUNGO	2025-10-28	Page no.199 not filed.
20	D-WP(C)/43516/2025	SARAT CHANDRA MEKAP	2025-10-28	.Subject Code incorrectly Mentioned
21	D-WP(C)/43156/2025	BIJAYA KUMAR ROUTRAY	2025-10-28	Welfare fund of Rs. 50/- not paid.
22	D-WP(C)/44006/2025	DR. BINODA KUMAR MISHRA	2025-10-28	Page no.44 not neat
23	D-CMP/42641/2025	SUBHRANSU BHUSAN MOHANTY	2025-10-28	C.S no. not correct in annexure-1 in index.Age of petitioner not correct.
24	D-WP(C)/43534/2025	TUSAR KANTI PRAHARAJ	2025-10-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart page marking not tally.Date not mentioned in the v.nama.
25	D-CONTC/44140/2025	ADV	2025-10-28	1. sl.no.4 of affidavit not proper.2.cause title of annex. 1 and 2 to be filed
26	D-MACA/43871/2025	SANJIT MISHRA	2025-10-28	statutory deposit not made
27	D-CONTC/43873/2025	JIBANKANTA PATTANAIK	2025-10-28	1. Page no.9 Annex-1 not exhibited.
28	D-WP(C)/43530/2025	KOUSIK ANANDA GURU	2025-10-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 33 not neat.
29	D-BLAPL/32954/2025	RAKESH KUMAR DAS	2025-10-28	.Petition not correctly addressed to Honorable Court
30	D-MSA/44046/2025	SUDEEP KUMAR SARANGI	2025-10-28	1. Period of Delay 102 days.
31	D-CONTC/43870/2025	TAPAN KUMAR JENA	2025-10-28	Subject code not correctly furnished,
32	D-WA/44010/2025	CHITTA RANJAN LENKA	2025-10-28	further SR after filling of c copy and original petition
33	D-CONTC/44081/2025	SUDHIR KUMAR MALLICK	2025-10-28	cause title of annx.1 to be filed .
34	D-BLAPL/33005/2025	RADHARAMAN DAS NAYAK	2025-10-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Date of Rejection order not correct in Index and Book mark.ii) Name of the trial court mentioned in cause title and prayer of the petition not tally with Rejection order.iii) For further SR.
35	D-ABLAPL/32971/2025	ASUTOSH TRIPATHY	2025-10-28	OHCBA welfare fund Rs.50 not paid.
36	D-BLAPL/33078/2025	GOUTAM CHARAN ROUT	2025-10-28	Honble Court name not mentioned in the cause title.Relationship not mentioned in the

				affidavit.
37	D-WP(C)/44431/2025	BRUNDABAN ROUTH	2025-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page marking not correct in index.Date chart not filed.
38	D-ABLAPL/33051/2025	RABINDRA NATH PANDA	2025-10-28	1. Page Nos. 9 and 10 are not legible properly.
39	D-WA/42470/2025	KARUNAKAR RATH	2025-10-28	Status of the parties not furnished.
40	D-CONTC/43879/2025	ADV.	2025-10-28	1. Signature of the Deponent in affidavit not tally with cause title. 2. Undertaking for filing of translated copy not filed.
41	D-WP(C)/43550/2025	HEMANTA KUMAR RATSINGH	2025-10-28	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of impugned award vide annex-8 not tally with Index.D.C.Fee of Rs.6/- not paid.Occupation not mentioned in the affidavit and also I.A.Page 19 and 25 not neat.
42	D-BLAPL/32963/2025	RAKESH KUMAR DAS	2025-10-28	1. age of the petitioner mentioned in the cause title is not tally with Rejection order.
43	D-BLAPL/32967/2025	OM PRAKASH SARAN	2025-10-28	i) page mark of index not correct.ii) Sl. no. of paragraph not correct in petition and affidavit.iii) Annexure- 1 2.and 3 mentioned in averment not marked .
44	D-BLAPL/32961/2025	RAKESH KUMAR DAS	2025-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court
45	D-CONTC/43920/2025	ADV.	2025-10-28	1. Case number not correctly furnished in 2nd line of the page no.2.
46	D-WA/44045/2025	ASIT KUMAR DASH	2025-10-28	Period of Delay 7 days delay. i) Synopsis and date chart are not filed. ii) Legible copy of page no. 223 to 237, 239,319 are to be filed. iii) Undertaking for filing of translated copy of Hindi not filed.
47	D-ABLAPL/33014/2025	SUSAMARANI SAHOO	2025-10-28	i)CRLMC no.817/2025 not mentioned in Reference certificate.
48	D-CONTC/43852/2025	ADV.	2025-10-28	Vakalatnama properly stamped, Executed and accepted - To be filed
49	D-CONTC/43854/2025	ADV.	2025-10-28	SL.6 OF PARA, NOT MENTIONED IN THE PETITION.
50	D-CONTC/43857/2025	ADV.	2025-10-28	1.Page nos 31 and 32 not filed.
51	D-WP(C)/43569/2025	MANOJ KUMAR MOHANTY	2025-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				D.Fee of OSBC 50/- not paid in the v.nama.Paragraph not correctly mentioned in the affidavit.
52	D-WA/43999/2025	ASHUTOSH ROUT	2025-10-28	1. Period of Delay 5 days 2. Court Fee 6/ paid deficit 6/
53	D-MATA/43949/2025	BISWA PRAKASH DHAL	2025-10-28	8-CAUSE TITLE NOT IN ORDER. Period of Delay 64 days
54	D-CONTC/43853/2025	ADV.	2025-10-28	sl.no. 6 of para not mentioned in the petition.
55	D-WP(C)/43557/2025	SUDARSAN BEHERA	2025-10-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
56	D-WA/43993/2025	SANJIB SWAIN	2025-10-28	i) Anx. 10 to 12 are not filed. ii) Delete the name of the Honble Judge. iii) C. copy of impugned order not filed. iv) Put up for SR after removal of defects.
57	D-CONTC/43855/2025	ADV.	2025-10-28	sl.6 para of petition not mentioned.
58	D-WA/43894/2025	ADV.	2025-10-28	Put up for SR after filing of c. copy of impugned order.
59	D-BLAPL/32965/2025	SAUKTA MUNDA	2025-10-28	1. There are two petitioner in the cause title. But V.nama has been furnished for Petitioner-1 only. 2. further Rejection order filled twice
60	D-WP(C)/43678/2025	JAJATI KISHORE MOHANTY	2025-10-28	Dt.5-8-2024 of prayer not tally with annex.6.
61	D-MACA/43998/2025	BISWAJIT MOHANTY	2025-10-28	Vakalatnama properly stamped, Executed and accepted - yes, but petitioner no 1 not properly executed
62	D-ABLAPL/32943/2025	JYOTIRMAYA SAHOO	2025-10-28	In Affidavit Point No.2, Husband name has been typed instead of Fathers name.
63	D-BLAPL/32669/2025	SWARAJ PATEL	2025-10-28	1. V.nama is not properly stamped
64	D-ABLAPL/32996/2025	AJIT KUMAR RAUT	2025-10-28	i) paragraph no. of the petition not correct.
65	D-BLAPL/32834/2025	AMULYA RATNA PANDA	2025-10-28	1. Page No. 8 is not legible properly.
66	D-ABLAPL/32997/2025	AMLAN SHAKTI PAUL	2025-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-CRLREV/32840/2025	DEBASNAN DAS	2025-10-28	Receipt Not served on C.G. 2.Good ground certificate not furnished.
68	D-WP(C)/43666/2025	AKSHAYA KUMAR SAHOO	2025-10-28	page nos. 12 AND 26 are not neatly legible.
69	D-MACA/44110/2025	PRAMOD KUMAR TRIPATHY	2025-10-28	Period of Delay 99 days
70	D-BLAPL/32976/2025	GOURA HARIJAN	2025-10-28	1. In declaration under affidavit, information about all paragraph not furnished. 2. Relation of Deponent to the petitioner not furnished.
71	D-WP(C)/43562/2025	KUNJA SUNDAR DAS	2025-10-28	.Subject Code Not Furnished .
72	D-WPCRL/32184/2025	SATYABRATA PANDA	2025-10-28	PAGE NO. 17 NOT COMPLETED

73	D-BLAPL/32774/2025	HAJI SK ABDUL ISTAR	2025-10-28	i) Father name of the deponent mentioned in affidavit not tally with declaration of the affidavit.ii) page no. 11 not legible.
74	D-WP(C)/43564/2025	TUSAR KANTI PRAHARAJ	2025-10-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 14 16 and 17 not neat.
75	D-MATA/44167/2025	LALATENDU PAL	2025-10-28	MATA, does not lie
76	D-MATA/43793/2025	BIDYALOK MOHAPATRA	2025-10-28	marital status of op not furnished
77	D-BLAPL/32937/2025	SURYAKANTA DASMOHAPATRA	2025-10-28	1. C.T case no left blank in the paragraph 1 of the application.
78	D-FAO/43660/2025	SANGRAM JENA	2025-10-28	Code not correct
79	D-BLAPL/32934/2025	RAJALAXMI BISWAL	2025-10-28	1. Page marking not done correctly. After page 9 and 10 as marked two pages left blank 2..Petition not correctly addressed to Honorable Court
80	D-CRLMP/32914/2025	BIDYADHAR MANSING	2025-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
81	D-RSA/43947/2025	SATYAJIT MAHAPATRA	2025-10-28	Put up for further S.R after payment of C.Fee of Rs.1120/- for computing the period of limitation.
82	D-CRLA/33035/2025	JAGABANDHU SAHU	2025-10-28	8-CAUSE TITLE NOT IN ORDER. Address to the HON BLE Court not mentioned in the cause title.
83	D-WP(C)/42672/2025	BIKRAM CHANDRA GHADAI	2025-10-28	Date not correctly mentioned in -7 of annexure-5.para
84	D-MACA/43897/2025	ADAM ALI KHAN	2025-10-28	Period of Delay 122 days 2.statutory deposit not made
85	D-RSA/43913/2025	MAMATA MISHRA	2025-10-28	1.Date of Decree Under A-2 and A-4 be corrected in the Index.2.The Case No mentioned under A-3 and A-4 does not tally with the Index.
86	D-WP(C)/43909/2025	BAIJAYANTI PANDA	2025-10-28	Page no. 21 not neat.
87	D-MACA/43899/2025	ADAM ALI KHAN	2025-10-28	statutory deposit not made
88	D-BLAPL/32951/2025	SANJIB KUMAR BHANJADEO	2025-10-28	1. G.R case no wrongly furnished in Paragraph 1 and 2 of the application
89	D-BLAPL/32767/2025	PRABIR KUMAR RAY	2025-10-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Paragraph no of the petition is not correct.ii) page no. 26 not properly scanned.iii) page 10 11 not legible.iv) For further SR
90	D-WA/44005/2025	MANOJ KUMAR MOHANTY	2025-10-28	Court Fee 12/ not paid 2. appellant is not in party in original petition
91	D-ABLAPL/32948/2025	PRASANTA KUMAR NANDA	2025-10-28	1. Code No. mentioned in the Application not correct. 2. Name of P.S. not mentioned in the

				address of O.P. No.2 in C.T. 3. Annexure 1 not marked.
92	D-WP(C)/43691/2025	DR.NIRANJAN SWAIN	2025-10-28	1. Challenging order dated 10.10.2025 on the prayer does not tally with cause title.
93	D-RSA/43916/2025	MAMATA MISHRA	2025-10-28	1.Date of Decree mentioned in A-2 and A-4 does not tally with the Index.2.The Case No under A-3 and A-4 be corrected in the Index
94	D-WP(C)/43741/2025	AJAYA KUMAR MOHARANA	2025-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
95	D-ABLAPL/32957/2025	DIBYAJYOTI SAHOO	2025-10-28	Synopsis and Date Chart not page marked.
96	D-RPFAM/44044/2025	DEBA NARAYAN PATTNAIK	2025-10-28	good ground not furnished
97	D-CRLMC/33134/2025	KULDEEP MOHANTY	2025-10-28	1. Nomenclature not correctly furnished in V.nama.
98	D-WA/44020/2025	KUNAL KUMAR SWAIN	2025-10-28	not maintainable
99	D-WP(C)/43744/2025	SWAPNA KUMAR OJHA	2025-10-28	Age of the petitioner not tally with cause title and affidavit.Serial no-4 in the affidavit not correctly mentioned.
100	D-BLAPL/32986/2025	JUGALA KISHORE PANDA	2025-10-28	1. In vama-1, name and address of three petitioners. but signed petitioner no 1 2.In V. nama-2 details of Advocates and signature not filled up and Rs 89/- to be paid for V. nama
101	D-WP(C)/44429/2025	RAJIV KUMAR MAHANTA	2025-10-28	14-NOT PROPERLY INDEXED. Annexures 10 11 and 12 not neat.Date of date chart not mentioned.
102	D-RPFAM/44000/2025	BIPLAB KUMAR DASH	2025-10-28	8-CAUSE TITLE NOT IN ORDER. good ground not furnished, under taking for oriya annexer not filed , page 32 not clear
103	D-WP(C)/43692/2025	DR.NIRANJAN SWAIN	2025-10-28	1.Challenging order dated 10.10.2025 on the prayer does not tally with cause title.
104	D-WP(C)/43745/2025	SWAPNA KUMAR OJHA	2025-10-28	Serial no-4 in the affidavit not correctly mentioned.
105	D-CONTR/32274/2025	ADV.	2025-10-28	Code NOT CORRECT 2.IT MAY BE REGISTERED AT CONTC.
106	D-ARBP/44322/2025	JITENDRA KUMAR MOHAPATRA	2025-10-28	1.D.C.F. Rs 488/- to be paid. 2. Nomenclature not correctly furnished in V.nama. 3. Neat and legible copy of page nos. 25 and 26 to be filed. 4. Address of the op. no.2 not completed furnished in cause title.
107	D-WP(C)/43759/2025	SWAPNA KUMAR OJHA	2025-10-28	Rs.10.00 Adv.cleark w.f.fee not paid in V>Nama
108	D-ABLAPL/32977/2025	ARIJEET MISHRA	2025-10-28	1. Annexure 1 page 10 11 and 13 not legible. 2. Annexure 2 not legible
109	D-WP(C)/43686/2025	GOKULANANDA SAHU	2025-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexures 1 to 4 not properly page marked on the file. Put up for further S.R.
110	D-FAO/43898/2025	ADAM ALI KHAN	2025-10-28	Period of Delay 96 days

111	D-WP(C)/43787/2025	KAMALAKANTA NAYAK	2025-10-28	1.Paragraphs not correctly furnished in declaration.
112	D-WP(C)/44029/2025	GYANA RANJAN SETHI	2025-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
113	D-ABLAPL/33168/2025	SURYAKANTA DASMOHAPATRA	2025-10-28	1. Name of P.S. not mentioned in the Prayer.
114	D-WP(C)/42661/2025	SURJYA NARAYAN PRADHAN	2025-10-28	Annexures not mentioned in Book mark.
115	D-RPFAM/43956/2025	ADHIRAJ MOHANTY	2025-10-28	good ground not furnished
116	D-WP(C)/43693/2025	DR.NIRANJAN SWAIN	2025-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit not correctly furnished on declaration in I.A.2. Challenging order dated 10.102025 on the prayer does not tally with cause title
117	D-BLAPL/32892/2025	SMRUTI RANJAN ROUT	2025-10-28	1. Page No. 11 is not legible.
118	D-ABLAPL/33164/2025	SURYAKANTA DASMOHAPATRA	2025-10-28	1. Name of P.S not mentioned in the prayer.
119	D-RPFAM/44059/2025	KALU CHARAN SWAIN	2025-10-28	Period of Delay 4 days 2. Vakalatnama properly stamped, Executed and accepted -not proper stamp 3.good ground not furnished
120	D-ABLAPL/32936/2025	GOPAL KRUSHNA ACHARYA	2025-10-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Marking of Annexures in the Index not correct. 2. Page marking of Annexure 1 in the Date Chart not correct. 3. Application not properly addressed to the Honourable Court. 4. Paragraph declaration in both the Affidavits not correct. 5. Annexure 1 and 2 not marked and Annexure 1 not attested. 6. A. Fee of Rs.2.20 not paid on Annexure 2.
121	D-CONTC/44175/2025	ADV.	2025-10-28	1. Reference certificate not furnished.
122	D-WP(C)/44247/2025	BIPLABA P.B. BAHALI	2025-10-28	Name of deponent in Declaration column not correct.
123	D-CONTC/43701/2025	ADV.	2025-10-28	i) Name of the counsel of the petitioner not in capital letter in the petition.
124	D-WP(C)/43756/2025	SAMIR KUMAR MISHRA	2025-10-28	Page22 23 24 26 27 29 30 31 33 not neat and legible.
125	D-ABLAPL/33217/2025	DEBADATTA MOHANTY	2025-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration. 2. Annexure-2 not marked on the file.
126	D-CMP/43941/2025	TRILOCHAN PANIGRAHI	2025-10-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. C.copy of annexure -5 not filed

127	D-ABLAPL/33026/2025	GAUTAM CHARAN ROUT	2025-10-28	P.S.No not correctly furnished in Synopsis.
128	D-WP(C)/43755/2025	SWAPNA KUMAR OJHA	2025-10-28	Rs.10.00 Adv.cleark w.f.fee not paid in V.Nama
129	D-ABLAPL/32889/2025	ALOK KUMAR MOHAPATRA	2025-10-28	1. In declaration under affidavit , no of paragraph not mentioned.
130	D-ABLAPL/32946/2025	DILLIP KUMAR MOHANTY	2025-10-28	Reference certificate not proper.
131	D-ABLAPL/32956/2025	PRASANTA KUMAR NANDA	2025-10-28	Name of P.S. not mentioned in the Address of Pet. No.4 in C.T.
132	D-CONTC/44012/2025	ADV.	2025-10-28	The name of the deponent and LTI of deponent does not tally with affidavit.
133	D-ABLAPL/32887/2025	ALOK KUMAR MOHAPATRA	2025-10-28	1. In declaration under affidavit, no of paragraph not mentioned.
134	D-CRLMC/33084/2025	JNYANANANDA PANDA	2025-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of impugned order under Annexure-2 does not tally with prayer of the petition
135	D-CONTC/43774/2025	RUDRA NARAYAN PARIJA	2025-10-28	i) page mark of annexure-6 not correct in index.ii) Reference certificate not furnished.iii) Name of the counsel of the petitioner not in capital letter in the petition.
136	D-WP(C)/43508/2025	SIVA SANKAR CHAINI	2025-10-28	Annexure -9 wrongly reflected in para -8 not available in file.Page no. 29 30 31 36 and 37 not neat.
137	D-WP(C)/42665/2025		2025-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexures not reflected serially.
138	D-CONTC/44038/2025	RABI NARAYAN BEHERA	2025-10-28	AU FEE Rs 0.25/- to be paid.
139	D-CONTC/43782/2025	ADV.	2025-10-28	i) Sl. no.-1 not correct in affidavit.
140	D-ABLAPL/32953/2025	JAYDEEP PAL	2025-10-28	1. Name of P.S. not mentioned in the Address of Pet. in C.T. 2. Name of father of Pet. not mentioned in Vakalatanama.
141	D-WP(C)/44222/2025	KUNAL KUMAR SWAIN	2025-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-CONTC/44072/2025	ADV	2025-10-28	CONTC no. not furnished in reference certificate.
143	D-CONTC/44139/2025	ADV	2025-10-28	Provision of Law Not proper. 1. Identification by the counsel , not properly mentioned in the affidavt .
144	D-BLAPL/32991/2025	MAHES DAS	2025-10-28	1. C.T case furnished in cause title and Prayer of the application not tally with Rejection order.
145	D-WA/28944/2025	SASWAT DAS, A.G.A	2025-10-28	AU fee Rs 2.25/ - to be paid. i) Status of the proforma respondent not furnished. ii) Proforma respondent no. 3 and 4 are not party in wp(c).
146	D-WP(C)/43818/2025	AGASTI KANUNGO	2025-10-28	Date of copy of charge-sheet vide annex-2 not tally with Index.

147	D-CRLMA/33152/2025	RUDRA SHANKAR MISHRA	2025-10-28	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED i) c. copy of order wrongly mention in Index and page no. 5 . ii) C. copy of impugned order not filed, I.A. filed for dispensing with c. copy of Anx-2 and 3. iii) copy of BLAPL no. 1984 /2025 not filed
148	D-ABLAPL/32932/2025	SATYA NARAYAN MISHRA 4	2025-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
149	D-RSA/43858/2025	JAGANNATH BHUYAN	2025-10-28	8-CAUSE TITLE NOT IN ORDER. R-1 stranger not made party in the Courts Below.
150	D-WP(C)/44218/2025	KUNAL KUMAR SWAIN	2025-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D-CONTC/44040/2025	ASHOK DAS	2025-10-28	Code Incorrect.
152	D-WP(C)/44034/2025	SATYABRATA DASH	2025-10-28	Date of copy of letter vide annex-5 and 7 not tally with Index.Annexture-12 not tally with Index.Page 28 not found.Page marking not tally with Index and book mark
153	D-CMP/44107/2025	BIDYADHAR MUDULI	2025-10-28	14-NOT PROPERLY INDEXED.
154	D-BLAPL/32761/2025	PRABIR KUMAR RAY	2025-10-28	i) BLAPL no.,4091/2025 not mentioned in reference certificate.
155	D-WA/28928/2025	SASWAT DAS,A.G.A	2025-10-28	AU fee Rs 2.25/- to be paid. I) Status of the Proforma Respondent not furnished. ii) Respondent no. 3 and 4 are not party in wp(c)
156	D-WP(C)/44099/2025	BRAJA KISHOR PANDA	2025-10-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
157	D-CONTC/43979/2025	ADV	2025-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
158	D-BLAPL/32803/2025	ARIJEET MISHRA	2025-10-28	i) page no. 7 not legible.
159	D-BLAPL/32793/2025	RAKESH BEHERA	2025-10-28	i) Pending in the court mentioned in cause title not tally with rejection order. ii). Petition not correctly addressed to Honorable Court
160	D-BLAPL/32786/2025	PRASANNA KUMAR DASH	2025-10-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. .Petition not correctly addressed to Honorable Court i)C. Copy of rejection order not filed. ii) For further SR.
161	D-BLAPL/32992/2025	SANJAY KUMAR PRADHAN	2025-10-28	1. In affidavit, petitioners name wrongly furnished..Petition not correctly addressed to Honorable Court

162	D-ABLAPL/32987/2025	GOURAV DASH	2025-10-28	Items in the Index not properly serial numbered.
163	D-BLAPL/32772/2025	RAJENDRA NARAYAN ROUT	2025-10-28	i) Vakalatnama not properly fill up.
164	D-WP(C)/44204/2025	SWAPNIL ROY	2025-10-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
165	D-CRLMP/32382/2025	KHIROD KUMAR PANIGRAHI	2025-10-28	PAGE NO.11 NOT LEGIBLE
166	D-BLAPL/32902/2025	RAJIB LOCHAN PATTNAIK	2025-10-28	1. The name of the petitioner mentioned in Date Chart is not correct. 2.The lower Court mentioned in the Petition and prayer portion in which the case is pending does not tally with that of Rejection order
167	D-BLAPL/33012/2025	DIPTI RANJAN BHOKTA	2025-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. sl.no.4 of affidavit not proper.
168	D-CRLA/32955/2025	JYOTIRMAYA SAHOO	2025-10-28	Put up for S.R. after filing of free copy or c.copy of impugned judgement
169	D-ABLAPL/32983/2025	DEBENDRA KUMAR DHAR	2025-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Occupation not mentioned in the affidavit.ii) page mark not mentioned after page -9. iii) Annexure -1 not marked in page 10.iv) For further SR.v).Name Of The Filing Advocate Not In Capital Letters In The Petition
170	D-WP(C)/43582/2025	DEBASIS SAHOO	2025-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not page marked.
171	D-CRLA/32950/2025	DEBASNAN DAS	2025-10-28	Put up for S,R, after redacting the name of informant from appeal memo
172	D-CRLMC/32972/2025	PREETAM MISHRA	2025-10-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
173	D-MATA/43924/2025	PRASANNA KUMAR RATH	2025-10-28	Period of Delay 35 days
174	D-CONTC/43988/2025	ADV.	2025-10-28	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 28-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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